study into the causes of delay in the implementation of major and minor irrigation projects in different States during the past three Plans to evolve its own yardstick for judging the the efficiency of each State in implementing the irrigation projects; and (b) if so, the steps taken in that regard?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No.

(b). Does not arise.

INCENTIVE BONUS TO MARRIED COUPLES

316. SHRI K. SUNDARAM: SARDAR RAM SINGH:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have had under consideration the scheme suggested by the Small Family Incentive Committee to give incentive bonus to married couples for limiting the size of their families to a maximum of two children; and

(b) if so, what decision Government have taken in the matter?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHAN-DRASEKHAR): (a) The Small Family Incentive Committee has to present its report to Government by ihe 30th September, 1967. The recommended action of the Committee will be considered thereafter.

(b) Does not arise.

BUILDING CONSTRUCTION ON SEMI-DEVE-LOPED PLOTS IN DELHI

317. SARDAR RAM SINGH: DR. (MRS.) MANGLADEVI-TALWAR:

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that Government have decided to permit construction of residential buildings on semi-developed plots in the Capital;

to a matter of i 1502 Urgent Public Importance

(b) if so, the acreage of land to be covered by such buildings; and

(c) what sanitary conditions have been laid down for such constructions?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUISING AND SUPPLY (SARDAR I QBAL SINGH): (a) A proposal to theis effect is under consideration.

(b) and (c) These details have not yet been worked out.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

STATEMENT MADE BY THE UNION MI. S-TER OF HOME AFFAIRS IN CALCCTI ON MAY 19, 1967 ON THE SUBJECT C 'GHERAO'

SHRI BHUPESH GUPTA (West Bengal): Sir, I beg to call the attention of the Minister of Home Affairs . . .

But, Sir, where is the Home Minister? The Minister of Home Affairs is not there.

SHRI BANKA BEHARY DAS (Orissa): He is 'gheraoed' somewhere else.

SOME HON. MEMBERS: Somebody else can read out the statement on his behalf.

THE LEADER OF THE HOUSE (SHRI M. C. CHAGLA): Sir, May I, with your permission, read out the statement?

SHRI BHUPESH GUPTA: No; because you will see that the statement to which I am calling attention relates to the Home Minister specifically and his behaviour in Calcutta.

MR. CHAIRMAN: The Deputy Minister is here.

SHRI BHUPESH GUPTA: No; as I told you this statement

MR. CHAIRMAN: Then w_e shall take up the next item which is a